

[Dr. K.P. Ramalingam]

land for industrial park. It seems that much has not changed since the enactment of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013.

It is my earnest appeal to the Government, through this august House, to enforce the provisions of the Act in true letter and spirit.

Demand for taking steps to get rid of epidemic due to meningitis in West Bengal and Assam

श्री मोती लाल चोरा (छत्तीसगढ़): महोदय, पश्चिमी बंगाल और इससे सटे राज्य, असम में दिमागी बुखार ने एक महामारी का रूप ले लिया है। इससे अब तक दो सौ से अधिक लोगों की जानें जा चुकी हैं और सैकड़ों लोग इसकी चपेट में आकर अस्पतालों में भर्ती हैं। राज्य सरकारें इसका हल खोजने में असफल रही हैं। पश्चिमी बंगाल में तो दिमागी बुखार पिछले 6 महीने से फैल रहा था, किन्तु राज्य सरकार द्वारा यथासमय समुचित कदम न उठाए जाने के कारण इसने महामारी का रूप ले लिया है। महामारी का अंदाजा इसी से लगाया जा सकता है कि उत्तर बंगाल के सात जिलों में ही इस बीमारी से मरने वालों की संख्या अब तक 110 पहुँच चुकी है। जलपाईगुड़ी जिला इससे सबसे अधिक प्रभावित है।

अतः केंद्र सरकार से मेरा अनुरोध है कि वह पश्चिमी बंगाल और असम में केंद्रीय टीम भेजे, जो उक्त दोनों राज्यों को दिमागी बुखार से निजात दिलाने में सहयोग करे।

MR. DEPUTY CHAIRMAN: Shri Rajeev Shukla, not here.

Demand for working out a plan to combat possible spread of Ebola epidemic in the country

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, the World Health Organisation and several nations are panic stricken with the fast-spreading Ebola epidemic, for which there is no vaccine or known treatment in the countries where this disease has been reported. The doctors, nurses, health workers and volunteers, who were treating patients, are dying after handling some cases. Emirates and some other airlines have cancelled flights to such African and North-American nations.

As per the initial reports, our Indian Peace Keeping Armed Forces in African nations are facing danger from this epidemic. Though no such case has been reported in our country so far, keeping the vastness of our population, their mobility, contagious nature of the epidemic and its fatality rate in view, either to serve the affected nations and their populations or to keep our people safe from this complicated Ebola viral disease, which does not have any extra symptoms for early identification, but which kills the patient within two to twenty days after its attack, the Union Government must work out an emergent plan involving research laboratories and other pharma centres

besides systems of Indian medicine to tackle this menace.

DR. VIJAYLAXMI SADHO (Madhya Pradesh): Sir, I associate myself with the Special Mention made by Shri Ananda Bhaskar Rapolu.

MR. DEPUTY CHAIRMAN: Now, Shri Shantaram Naik.

SHRI SHANTARAM NAIK: Sir, I want to read.

MR. DEPUTY CHAIRMAN: Okay. You can read it in the evening.

**Demand for extending Chitrakoot Express upto Lucknow and
introduce other facilities in Banda railway station**

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मुझे आपका ध्यानाकर्षण कराना है कि उत्तर प्रदेश में उत्तर-मध्य रेलवे के अधीन चित्रकूट-जबलपुर से बाँदा होकर लखनऊ के बीच केवल एक ही ट्रेन है। ट्रेन नं. 14109/14110, चित्रकूट-कानपुर इंटर सिटी एक्सप्रेस, जो कानपुर तक चलती है, उसे लखनऊ तक बढ़ाया जाना आवश्यक है। इसी प्रकार ट्रेन नं. 18203/18204, बेतवा एक्सप्रेस, कानपुर से दुर्ग, साप्ताहिक ट्रेन को प्रतिदिन कराया जाए।

ट्रेन नं. 12535/12536, लखनऊ-रायपुर के बीच चलने वाले गरीबरथ को प्रतिदिन कर रागौल स्टेशन (हमीरपुर) पर इसका ठहराव कराया जाए। इलाहाबाद से मुम्बई तक चलने वाली लोकमान्य तिलक (तुलसी एक्सप्रेस) को प्रतिदिन चलाया जाए।

ट्रेन नं. 12447/12448, उत्तर प्रदेश सम्पर्क क्रान्ति एक्सप्रेस को प्रतिदिन चलाया जाए, जिससे हजारों यात्रियों को आने-जाने में परेशानियों का सामना न करना पड़े।

बाँदा रेलवे स्टेशन के प्लेटफॉर्म नं. 2 में सुलभ शौचालय, यात्री शेड, वाहन स्टैंड व रेलवे टिकट आरक्षण सेवाओं सहित, विंडो को पुनः चालू करवाया जाए। बाँदा-सुमेरपुर के बीच रागौल स्टेशन में पूर्व में चल रही आरक्षण विंडो को दो काउंटर खोलकर चालू करवाया जाए।

अतः मैं माननीय रेल मंत्री जी से सदन के माध्यम से जनहित में उपरोक्त मांगों को पूर्ण कराये जाने की मांग करता हूँ।

**Need to declare 14 State Highways as National Highways
in Andhra Pradesh**

SHRI Y.S. CHOWDARY (Andhra Pradesh): Sir, the State of Andhra Pradesh is facing a financial deficit after its bifurcation and the Government does not have sufficient funds for construction or upgradation of the roads. The State Government of Andhra Pradesh has requested the Centre for upgradation of fourteen State Highways into National Highways in the wake of State's inability to maintain the State Highways stretching 2,897 kilometres. In the last five years, the number of roads under the State Government has doubled but the funds have been halved. If the roads remain as it is, without maintenance, traffic will be severely affected. The roads cannot be left without